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NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/06/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

:

PETITION NUMBER

: TCP/109/2016

NAME OF THE PETITIONER(S)

: G. S. Rajesh

NAME OF THE RESPONDENT(S)

: Mars Consortium Infra Private Ltd & 5 Another

UNDER SECTION

: 397,398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

For Giridhaum

Respondent

Sant

ORDER

No representation on behalf of the Petitioner. As seen from the last order dated 08.06.2017, the Petitioner was absent. One last and final opportunity is granted to the Petitioner for appearance in the matter failing which appropriate order will be passed. Mr. S. Santhosh, Proxy Counsel for Respondent No.2 present. He submitted that all the matters are complete. As per his submission, the matter is posted for final arguments. Put up on **19.07.2017 at 10.30 A.M.**

S. VIJAYARAGHAVAN) MEMBER (TECHNICAL)

(CH. MOHD. SHARIEF TARIQ) MEMBER (JUDICIAL)